IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-16/133/(ND)/2017

IN THE MATTER OF:

M/s. Northern Region Mega Leather **Cluster Limited**

.. PETITIONER

SECTION:

Under Section 441 (96/99)

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Himanshu Harbola, Advocate

Mr. Rahul Sood, Advocate

For the Respondents

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 04.10.2017.

(S.P. Gahlaut) Bench officer-III

Sdl-

Surjit 25.9.2017